

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.200/KB/2013
CA 720/2013
IA-99/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th September 2017, 10.30 A.M

Name of the Company		Chandrakala Goenka - Versuss- Parakh Realtors Pvt. Ltd & Ors.		
Under Section		397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date
1)	Mr. Saurav Mitra, Ad. Adv	For Respondent		Roshanengupta
2)	Mr. Roshanengupta, Ad. Adv	Nos 1 and 2		20/9/17

1) Mr. Saurav Mitra, Ad. Adv For Respondent Roshanengupta
 2) Mr. Roshanengupta, Ad. Adv Nos 1 and 2 20/9/17

1) Ratnabali Banerji, Sr. Adv
 2) Reetabroto Hectri, Adv
 3) Sristi Barman Roy, Adv
 4) Dr. Sishirjee Sharma, Adv
 5) Namrata Baru, Adv

Petitioners

20/9/2017

ORDER

The Ld. Senior Counsel for the petitioner and the Ld. Counsel for the respondents are present.

It is on record that IA No.99/KB/2017 was heard before the single Bench.

Since this Bench has been reconstituted, argument on the case is required before this Bench.

List on 03-11-2017 for argument.

Sd/-

(Jinan KR)
Member(J)

Sd/-

(Vijai Pratap Singh)
Member(J)